

**Foodgrains under SGRY to Maharashtra**

**1598. SHRI EKANATH K. THAKUR:** Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Maharashtra Government has requested the Central Government to fix the rates of foodgrains to be sold/distributed under the Sampoorna Gramin Rozgar Yojana to people below the poverty line;

(b) whether similar requests have also been received from other State Governments; and

(c) if so, what is Government's decision thereto?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA):** (a) Yes, Sir.

(b) No such requests have been received from other State Governments.

(c) According to the guidelines of Sampoorna Grameen Rozgar Yojana, the rate of foodgrains cannot be lower than the BPL rate.

**Issue of sanction order for IWDP proposals of Madhya Pradesh**

**†1599. SHRI P. K. MAHESHWARI:** Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Project Sanction Committee set-up in 2002-03 had granted its sanction to the proposals received for the nine districts of Madhya Pradesh under Integrated Waste Land Development Programme but no orders have so far been issued in this regard;

(b) If so, the details thereof; and

(c) by when Government would issue the sanction order?

**THE MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A. NARENDRA):** (a) to (c) No new projects were sanctioned in 2002-03 in view of the impending revision of the existing guidelines for watershed development to incorporate provisions for empowerment of Panchayati Raj Institutions (PRIs) in the implementation of watershed programmes in pursuance of the 73rd Constitution (Amendment) Act. The guidelines for watershed development were revised as "Guidelines for Hariyali" with effect

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†Original notice of the question was received in Hindi.

from 1.4.2003. Thereafter, 16 new IWDP projects were sanctioned to Madhya Pradesh State under the guidelines for Hariyali including projects in 14 districts from 2002-03 priority list. Orders for sanction and release of first instalment in respect of 13 districts were issued on 30.7.2003 and in respect of 3 more districts on 17.12.2003. List of district-wise projects sanctioned, total project area, total project cost and amount of first instalment released is given in Statement.

### Statement

#### *LIST OF NEW WATERSHED DEVELOPMENT PROJECTS*

#### *The Integrated Wastelands Development Programme (IWDP)*

*During 2003-04*

*(Under Hariyali Guidelines)*

*(Rs. in lakh)*

Sl. No.	Name of Project/ District	Area (in ha.)	Project Cost (Rs. in lakh)	Central share	amount Released
1.	Rajgarh-II	5000	300.00	275.00	41.25
2.	Ujjain-III	5000	300.00	275.00	41.25
3.	Seoni-II	5000	300.00	275.00	41.25
4.	Sagar-II	5000	300.00	275.00	41.25
5.	Datia-II	5000	300.00	275.00	41.25
6.	Tikamgarh	5000	300.00	275.00	41.25
7.	Morena-I	5000	300.00	275.00	41.25
8.	Neemuch-III	5000	300.00	275.00	41.25
9.	Satna	5000	300.00	275.00	41.25
10.	Balaghat-I	5000	300.00	275.00	41.25
11.	Khargone-I	5000	300.00	275.00	41.25
12.	Guna-IV	5000	300.00	275.00	41.25
13.	Raisen-II	12000	720.00	660.00	99.00
14.	Bhopal (Rural)	5000	300.00	275.00	41.25
15.	Shivpuri	5000	300.00	275.00	41.25
16.	Mandla	5000	300.00	275.00	41.25
SUB-TOTAL		87000	5220.00	4785.00	717.75